



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,9th June 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HON BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 1**

**[DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b><u>DETENTION</u></b>				
1	WP(C)/2340/2020 WITH LCR	IBRAHIM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/2780/2021	MD. ABDUL MANNAN @ ABDUL MANNAN TALUKDAR @ ABDUL MANAN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
<b><u>ORDERS</u></b>				
3	PIL/28/2021 FIXED	SRI DEBAJIT GUPTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. D GHOSH MR SAURADEEP DEY MS H BETALA	MR. R K D CHOUDHURY FOR RES. 7 AND 8 MR. R K D CHOUDHURY FOR RES. 7 AND 8 GA, ASSAM MR P NAYAK FOR RES. 9

LEAVE NOTE OF ADVOCATES FOR 09/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[CIVIL BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2968/2021 FIXED	M/S MAY FAIR DEVELOPERS AND BUILDERS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR S B SINHA MR. A DEKA	GA, ASSAM
2	WP(C)/2970/2021 B/O (PDF COPY)	BASAPI KROPI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
3	WP(C)/2999/2021 FIXED	KRISANU BORAH <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	ASSTT.S.G.I.
4	WP(C)/3007/2021 B/O (PDF COPY)	UMESH CH. DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N ANAND MR. A K SINGH	GA, ASSAM SC, PWD
5	WP(C)/3008/2021 B/O (PDF COPY)	RANJAN KRISHNA SHARMA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
6	WP(C)/3009/2021 B/O (PDF COPY)	PAPU DIHINGIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I AHMED MS. S SULTANA MS S SAIKIA	GA, ASSAM
<b><u>ORDERS</u></b>				
7	W.P.(CrI.)/4/2021 FIXED	HAFIKUR ALI <b>Versus</b> THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
8	I.A.(Civil)/718/2021 B/O (PDF COPY) in WP(C)/157/2021 <b>WITH</b> WP(C)/157/2021	SAMORENDRA KR. SENGUPTA <b>Versus</b> THE CHAIRMAN AND 4 ORS.  SAMORENDRA KR SENGUPTA <b>Versus</b> THE CHAIRMAN AND 4 ORS	MR D J HALOI  MR. S A HUSSAIN MR D J HALOI	MRS. A GAYAN ASSTT.S.G.I.  MRS. A GAYAN (R-4) ASSTT.S.G.I. MS. R PATHAK (SC, CBSE, R-5)

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LEAVE NOTE OF ADVOCATES FOR 09/06/2021

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|----|---------------------|------------|----|------------|
| 1) | MR. L SHARMA        | 25-05-2021 | To | 25-06-2021 |
| 2) | MR. R K D CHOUDHURY | 09-06-2021 | To | 20-06-2021 |



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	WP(C)/956/2016	RAJKUMAR KACHARI and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.H ALI	GA, ASSAM MR. D DOLEY (SC, WPT & BC DEPARTMENR , SC, ASSAM TRIBAL DEVELOPMENT COUNCIL) SC, FINANCE
	<b>WITH</b>			
2	WP(C)/1216/2016	FAKAR UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.H ALI MR.R A CHOUDHURY	GA, ASSAM SC, FINANCE
	<b>WITH</b>			
3	WP(C)/2321/2018	RAJKUMAR KACHARI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM SC, FINANCE
<b>BAIL HEARING</b>				
4	AB/1320/2021	AMRIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1145/2021	MD. SHUAIB ALI <b>Versus</b> THE STATE OF ASSAM	MD. B ISLAM MR S HUSSAIN MR A ALAM	PP, ASSAM
2	Bail Appln./1157/2021 B/O	TAROIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR D R GOGOI MS. S E AHMED	PP, ASSAM
3	Bail Appln./1190/2021 B/O	SAURAV ROY @ SAURAB ROY <b>Versus</b> THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
4	Bail Appln./1203/2021 B/O	JAY PRAKESH SAH @ JOI PRAKESH SHAH @ PAPU <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b><u>MOTION</u></b>				
5	AB/1245/2021 B/O	SAMRAT DAS <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
6	AB/1436/2021 FIXED	SAYEDUL HOQUE AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
7	AB/1559/2021 B/O	ABDUR RASID @ ABDUL RASID <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
8	AB/1560/2021 B/O	ALTAF HUSSAIN AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
9	AB/1563/2021 B/O	PRADIP ROY @ NITYA ROY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R ISLAM MR. I U CHOWDHURY	PP, ASSAM
10	AB/1566/2021 B/O	ASHAN SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA	PP, ASSAM

11	AB/1573/2021 B/O	BINOD DAS AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
12	AB/900/2021 FIXED	PULIN PATHAK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MR D K NATH	PP, ASSAM
13	<b>WITH</b> AB/904/2021	DILIP PATHAK AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
14	AB/1149/2021 B/O	SUKUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
15	Bail Appln./1151/2021 FIXED	NUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. N H LASKAR MRS. S ISLAM	PP, ASSAM
16	<b>WITH</b> AB/1359/2021	ABUL HUSSAIN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS. R RONGMEI MS. D J BORAH	PP, ASSAM
17	AB/1169/2021 B/O	ANANTA BORAH <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR D BHUYAN	PP, ASSAM
18	AB/1278/2021 FIXED	JITEN DEKA @ BHAITI DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
19	AB/1325/2021 (PDF COPY), FIXED	SAPNA BORUAH <b>Versus</b> THE STATE OF ASSAM	MS S SHARMA	PP, ASSAM
20	AB/1339/2021 (PDF COPY), FIXED	SAHID INJAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
21	AB/1342/2021 (PDF COPY), FIXED	IKBAL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
22	AB/1422/2021 FIXED	SHAHZADA MOHAMMAD SHAHROOKH KHAN @ RAJU KHAN <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR	MR. A CHAMUAH MS IVY HUSSAIN MS A HUSSAIN PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1063/2021 B/O	INSAN ALI <b>Versus</b> THE NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. A T SARKAR MD S ALI	SC, NCB
2	Bail Appln./1127/2021	NITUL BOSUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA MR R DAS MR. P M KALITA	PP, ASSAM
<b><u>MOTION</u></b>				
3	AB/1399/2021	RHITOM SONOWAL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR N J DUTTA MS N DEKARAJA	PP, ASSAM
4	AB/1504/2021 B/O	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	AB/1519/2021	LATIF ALI @ DADUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. D BORA	PP, ASSAM
6	AB/1606/2021 (PDF COPY), B/O	ARIF AHMED <b>Versus</b> THE STATE OF ASSAM	MR. P K MEDHI	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
7	Bail Appln./544/2021	PRASANTA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR. P DEKA MR. A CHETIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/06/2021

1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 18**

**[CRIMINAL SINGLE BENCH]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./1160/2021	DHANRAJ BORO @ DHANDRAJ BORO <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
2	Bail Appln./1198/2021 B/O	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
3	Bail Appln./1199/2021	SWMKWR BRAHMA <b>Versus</b> THE UNION OF INDIA	MR. T DEURI	SC, NCB
4	Bail Appln./1200/2021 B/O	SAMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. P MAJUMDAR SK S HOSSAIN B ALI SK	PP, ASSAM
<b><u>MOTION</u></b>				
5	AB/1374/2021 B/O	ABDUL HAI @ MADAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
6	AB/1388/2021 B/O	SAHID KHAN @ SAHID HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. A SAHAD MR. S F CHISTIE	PP, ASSAM
7	AB/1501/2021	JIBAN SARKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR M HUSSAIN	PP, ASSAM
8	AB/1585/2021 B/O	SONUWA RAJBHAR <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
9	AB/1593/2021 B/O	PRABIN CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
10	AB/1594/2021 B/O	SALIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
11	Bail Appln./189/2021 B/O	AKIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM



12	Bail Appln./779/2021 FIXED	RANTU BORO @ RONTU BORO <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MR. K M HASSAN MS K DAS	PP, ASSAM
13	Bail Appln./1055/2021 FIXED	MRIDUL BORO <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MD. M ALI	PP, ASSAM
<b>WITH</b>				
14	Bail Appln./1056/2021	NITISH BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MD. M ALI	PP, ASSAM
15	Bail Appln./1066/2021	WASHIM AKRAM <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
16	Bail Appln./1091/2021 FIXED	MOINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED	PP, ASSAM
17	Bail Appln./1150/2021 FIXED	NUR AHMED <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MR. N H LASKAR MRS. S ISLAM	PP, ASSAM

**BAIL HEARING**

18	AB/1280/2021 FIXED	DIPAK NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b>WITH</b>				
19	AB/1040/2021	MAHESWAR BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR MR B C MUCHAHARY	PP, ASSAM
20	AB/1366/2021 FIXED	MAYAN ALI @ MAYAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR S DAS MR. T DEWAN MS. J GHOSH	PP, ASSAM

**ORDERS**

21	I.A.(CrI.)/252/2021 <b>in</b> CrI.A./115/2021	ABUL NASAR @ MD ABUL NASAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S S ZIA	PP, ASSAM
<b>WITH</b>				
	CrI.A./115/2021	ABUL NASAR @ MD ABUL NASAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S S ZIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021



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**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 20**

**[CRIMINAL SINGLE BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH**

**ONLINE COURT PROCEEDING SERVICES**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./1128/2021 FIXED	ALAKESH DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR P P MEDHI	PP, ASSAM
2	Bail Appln./1204/2021 B/O	SANFUL ALI <b>Versus</b> THE STATE OF ASSAM	MD E AHMED MR. D J DAS	PP, ASSAM
<b>MOTION</b>				
3	AB/1219/2021 B/O	DIBYAJYOTI DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
4	AB/1355/2021 WITH OFFICE NOTE, FIXED	BIJU KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MR H MEDHI MS N RAI	PP, ASSAM
5	AB/1581/2021 B/O	HITESH BORO @ HITESH BARO <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MR. D KHAKHALARY	PP, ASSAM
6	AB/1589/2021 B/O	TAPAN SAHA @ TOPAN SAHA <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
7	Bail Appln./399/2021 WITH SCAN COPY OF CD, FIXED	SAROJ SARMA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A CHAUDHURY MR. P K DAS MR. A BHATTACHARYA MS K TALUKDAR MR. D BORA MR. A BHATTACHARJEE	PP, ASSAM
8	<b>WITH</b> Bail Appln./2801/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM
9	<b>WITH</b> Bail Appln./2806/2020	DIBAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. N SARKAR MR N M DEKA	PP, ASSAM

10	Bail Appln./790/2021 B/O	DILIP BARMAN <b>Versus</b> THE STATE OF ASSAM	MR S MUKTAR	PP, ASSAM
11	Bail Appln./1014/2021 FIXED	MAYANK AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. R M DAS MS. A BEGUM	PP, ASSAM
<b>BAIL HEARING</b>				
12	AB/802/2021	REDAUL HUSSAIN KHAN <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. S U AHMED MR M I NEOG	PP, ASSAM
13	AB/1147/2021 B/O	BANI KANTA MEDHI <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BHUYAN	PP, ASSAM
14	AB/1225/2021 FIXED	JAYANTA SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. D SARAF MR P AGARWAL	PP, ASSAM
15	AB/1291/2021 FIXED	BINOD TALUKDAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MD M ALI MD Y ALI	PP, ASSAM
16	AB/1295/2021 FIXED	KHAIRUL ALOM @ RAJU <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
17	AB/1346/2021 FIXED	BALA ALI <b>Versus</b> THE STATE OF ASSAM	MR. D BHUYAN	PP, ASSAM
18	AB/1396/2021 FIXED	MOJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. G PATHAK	PP, ASSAM
19	AB/1401/2021 FIXED	ROSHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
20	AB/1402/2021 FIXED	ANUP DANGORIA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
21	AB/1427/2021 FIXED	SAJU THACHETHUKUDY KURIAKOSE AND ANR <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS ANNA K P	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/06/2021

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1)	MR. L SHARMA	25-05-2021	To	25-06-2021
2)	MR. R K D CHOUDHURY	09-06-2021	To	20-06-2021